

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 163 OF 2019&
IA NOs.658 OF 2019, 657OF 2019, 659 OF 2019**

Dated: 25thSeptember, 2019

In the matter of:

M/s. Radiant Castings

.... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **02.12.2019.**

Court Master/PS

js